GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:706 ANSWERED ON:27.11.2014 TEXTUAL LAND RECORDS Khuba Shri Bhagwanth

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether textual land records as well as graphic land records i.e. maps have been completed only in two taluks out of all talukas in Karnataka:
- (b) if so, whether the said work is going on in a snail pace in the State;
- (c) if so, the reasons for delay in the work;
- (d) whether the Union Government has issued directions to expedite the work and complete it within a stipulated time period; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI Sudarshan Bhagat)

- (a) & (b). Textual Land Records in the form of Akarband and graphical land records in the form of tippan and maps are available for the entire State. The parcel level maps i.e., Tippan/Field Measurement Books (FMB) have been digitized only in two taluks Bailhongal of Belgaum District and Malavalli of Mandya District. However, the digitization of cadastral maps is not completed in the State of Karnataka.
- (c) Earlier only two taluks i.e., Bailhongal of Belgaum District and Malavalli of Mandya District were taken up by the Govt. of Karnataka. The software used for above mentioned two taluks was not compatible with the software developed by NIC. Hence, the State discontinued this software and has customized the new software with the help of local NIC.
- (d) & (e) The Department of Land Resources organises Workshops, Seminars and Conferences for capacity building and expeditious implementation of National Land Records Modernization Programme (NLRMP). Further, Project Sanctioning & Monitoring Committee Meeting and Regional Review Meeting of the States are conducted to emphasize to the States to expedite the work and complete it within a stipulated time period.